

NATIONAL COMPANY LAW TRIBUNAL

GUWAHATI BENCH: GUWAHATI

CP No.14/241/242/GB/2017

Under Section: 241/242 of the Companies Act, 2013

In the matter of:

Mukesh Goel & Others

... Petitioners

-versus-

Goel Marketing & Distribution Co. Ltd. ... Respondents

Order delivered on 11-12-2017

Coram:

PRESENT

HON'BLE MR. JUSTICE P.K. SAIKIA, MEMBER (JUDICIAL)

For the Petitioners : Mr. M. Hore, Advocate

For the Respondents No.1 to 5 : Mr. Rakesh Dubey, Advocate
Ms. A. B. Kayastha, Advocate

O R D E R

Mr. M. Hore, learned Advocate appearing for and on behalf of the petitioners is present. Mr. R. Dubey and Ms. A. B. Kayastha, learned Advocates representing the respondents No.1 to 5 are also present.

2. Mr. Hore, learned counsel for the petitioners submits that one of the leading counsel is suffering from illness and it is not possible for him to appear before this Bench today and, therefore, he sought for adjournment. Such request was not objected by the learned counsels appearing for the respondents. In view of above, the matter is adjourned for today.

3. List this matter on 19th January, 2018.



Member (Judicial)
National Company Law Tribunal
Guwahati Bench: Guwahati.

Dated, Guwahati the 11th December, 2017
DeKa/11-12-2017